

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).13322/2021

(Arising out of impugned final judgment and order dated 14-07-2021 in SA No.296/2020 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ASHUTOSH KUMAR UPADHYAY & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 82897/2022 - APPLICATION FOR PERMISSION, IA No.40763/2022 - APPLICATION FOR PERMISSION, IA No. 107564/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.107418/2021 - EXEMPTION FROM FILING O.T., IA No. 107567/2022 - EXEMPTION FROM FILING O.T., IA No. 109190/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.107417/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No.13310/2021 (XI)

(FOR ADMISSION and I.R. and IA No.107343/2021-EXEMPTION FROM FILING O.T. and IA No.107341/2021-PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 109217/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No.14737/2021 (XI)

(FOR ADMISSION and I.R. and IA No.119307/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.119305/2021-EXEMPTION FROM FILING O.T. and IA No.119308/2021-DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 24-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Parties

Mr. Neeraj Kishan Kaul, Sr. Adv.

Mr. Sanjay Kumar Dubey, AOR

Mr. Rakesh Kumar Tewari, Adv.

Ms. Shuchi Singh, Adv.

Mr. Krishna Kant Dubey, Adv.

Mr. Toshiv Goyal, Adv.

Mr. Vivek Kumar Pandey, Adv.

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Ms. Sujata K. M., Adv.
Mr. Pawan Kumar Dhiman, Adv.
Mr. Rajiv Kumar, Adv.
Ms. Diksha Rai, Adv.
Mr. Nikhil Rohatgi, Adv.
Mr. Keshav Sehgal, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Chandrakant Sukumar, Adv.
Mr. Purushottam Sharma Tripathi, Adv.
Mr. Abhishek Tripathi, Adv.
Mr. Amit, Adv.
Mr. Ravi Chandra Prakash, Adv.
Ms. Vani Vyas, Adv.
Mr. L. Nidhiram Sharma, Adv.
M/S. Mukesh Kumar Singh And Co., AOR
Mr. Purushottam Sharma Tripathi, AOR

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Mr. Gaurav Mehrotra, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Abhinav Singh, Adv.
Mr. M. Shaz Khan, Adv.
Mr. Harsh Vardhan Kediya, Adv.
Ms. Harshika Verma, Adv.

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Ms. Sushma Singh, Adv.
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Mr. Rahul Maratha, Adv.
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Mr. Pradeep Misra, AOR
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Ms. Shreyasi Aggarwal, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Suraj Singh, Adv.

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. Lav Mishra, Adv.
Ms. Kiran Pandey, Adv.
Mr. Bheem Pratap Singh, Adv.

Mr. Gaurav Dhingra, AOR

Mr. Shashank Singh, AOR

Mr. Prashant Mishra, Adv.
Mr. Ujjaval Kumar, Adv.
Mr. Nazish Fatima, Adv.
Mr. D.D. Verma, Adv.
Mr. Manoj Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Having regard to the circumstances of the case, it appears appropriate to take up these matters for final hearing at this stage itself.

List these matters for final hearing at the admission stage in the third week of January, 2023.

(ARJUN BISHT)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)